

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Discussions have been held with the Issak-Muivah faction of the National Socialist Council of Nagaland.

(c) It is not in public interest to disclose such details at this stage.

(d) The Prime Minister in a statement to both the Houses of Parliament on 25 July, 1997 informed, *inter alia*, that after talks with the Issak-Muivah Group of the National Socialist Council of Nagaland, it has now been agreed to cease fire for 3 months with effect from 1 August, 1997 and embark upon Political level discussions.

[English]

Wild Life Sanctuaries

2146. SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of wild life sanctuaries in the country having religious places inside them;

(b) whether due to rush of pilgrims and vehicles disturb the wild life of these sanctuaries; and

(c) if so, the remedial measures proposed to be taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) The information is being collected from the State Governments/UTs and will be laid on the Table of the House.

Labours in KRIBHCO

2147. SHRI SOUMYA RANJAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Oriya labourers working in KRIBHCO at Surat have been removed from the services ;

(b) if so, the reasons therefor;

(c) whether the High Court of Gujarat have given any direction about the continuation of services of such labourers;

(d) if so, the details thereof;

(e) whether some of the units of KRIBHCO including Surat are locked out;

(f) if so, the reasons therefor;

(g) whether the Government have taken or propose to be taken some steps to regularise the services of labourers belonging to Oriya; and

(h) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

(c) and (d) The High Court of Gujarat in February, 1994 ordered that contract labourers employed by the previous contractor would be continued even if the Urea bagging contract is awarded to another contractor. These instructions have been implemented.

(e) and (f) No, Sir.

(g) and (h) There is no proposal to regularise them as they are employees of contractor.

Ammonia and Urea Plants in Andhra Pradesh

2148. DR. T. SUBBARAMI REDDY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether DCL Polyesters Ltd., has drawn up plants to diversify into fertilizer industry by setting up Ammonia and Urea Plants in Andhra Pradesh with an estimated cost of Rs. 1600 crores;

(b) if so, the annual installed capacity per day of this project;

(c) whether any location has been found for setting up this project; and

(d) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) to (d) DCL Polyesters Ltd., Hyderabad has formulated a project to set up a naphtha based ammonia-urea plant at Peddapuram, in East Godavari District of Andhra Pradesh at an estimated cost of Rs. 1600 crores for the manufacture of 2200 tonnes per day of urea.

Compensation to Farmers by IFFCO

2149. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether a large number of farmers have become jobless with the turning of their fertile fields into non-productive due to spreading of untreated chemical waste into them;

(b) whether the IFFCO Plant, Phulpur has not taken any steps to rehabilitate such farmers by enrolling them as farmers besides making suitable cash compensation to them;

(c) if so, the reasons therefor; and

(d) the steps taken by the Government to provide jobs to the farmers by enrolling them as contractors?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) From the information made available, no fertile lands around IFFCO Phulpur plant have become non-productive due to spreading of untreated chemical waste. Since 1994, no releases of effluent have been made by IFFCO. Phulpur plant as it is almost entirely being treated and recycled for internal use.

(b) to (d) Do not arise.

[Translation]

Role of Armed Forces

2150. SHRI BRIJ BHUSHAN TIWARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to define the role of the armed forces and other agencies fighting against terrorism in the country especially in North-Eastern States and Jammu and Kashmir;

(b) whether the former Director-General of Punjab Police has made demand to this effect and has written a letter to the Prime Minister in this regard ; and

(c) if so, the time by which the Government is likely to take a decision on this issue ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The role of the Armed Forces and other agencies fighting against terrorism in the country especially in North-Eastern States and Jammu and Kashmir has already been defined as that of carrying-out counter-insurgency operations and providing security to the people and vital installations in close coordination with the State Governments.

(b) and (c) Yes, Sir. No time-frame can be prescribed for final decisions on the various suggestions put-forward.

[English]

Nexus between Bank Scam and LTTE

2151. SHRI A. SAMPATH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Intelligence Bureau has discovered links between Indian Bank scam and diversion of money to LTTE of Sri Lanka;

(b) if so, the details thereof ;

(c) whether Government have taken a note of intelligence report and moved accordingly;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Intelligence Bureau has no information about diversion of money of LTTE of Sri Lanka in the Indian Bank Scam. As such, no report in this regard has been furnished by Intelligence Bureau to the Ministry.

(b) to (e) Does not arise in view of (a) above.

Delhi Milk Scheme

2152. SHRI L. RAMANA: Will the Minister of AGRICULTURE be pleased to state :

(a) the present level of distribution of milk by the Delhi Milk Scheme;

(b) the wastage on account of leakage in view of poor quality of plastic bags;

(c) the steps proposed to use better quality of bags and extend the distribution network to far flung colonies of North-West Delhi ; and

(d) the measures taken to modernise the Delhi Milk Scheme to augment the production ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) The present level of distribution of milk by the Delhi Milk Scheme is 3.3 lakh litres per day.

(b) On an average, 100 litres of milk is wasted on account of leakage from plastic bags. However, this leakage is due to various reasons such as voltage fluctuation, machine faults etc.

(c) The percentage of leaky pouches is only about 0.5% which is negligible. DMS is presently supplying milk through 421 milk booths located in North-West Delhi. However, new milk booths are being opened including far-flung areas of North-West Delhi, inhabited by poor people.

(d) Modernisation of the Delhi Milk Scheme is being done continuously by replacing obsolete plants and machinery as and when it is necessary. OMS is presently operating below its installed capacity.

Jumbo Prawn Cultivation

2153. SHRI GEORGE FERNANDES : Will the Minister of AGRICULTURE be pleased to state:

(a) whether a two member team's report on 'Jumbo Prawn Cultivation' has been examined by the Government;

(b) if so, the details thereof;

(c) whether all the previous reports presented to the Supreme Court have been sought to be controverted by this two men committee report; and